

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

PETITION NUMBER : TCP/66/2016
NAME OF THE PETITIONER(S) : John Mathews & 3 others
NAME OF THE RESPONDENT(S) : Stanpro Pharmaceuticals Limited
UNDER SECTION : 111A & 237(b)

S.No. NAME (IN CAPITAL)
SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

1) R. VEDHYASTHANIKAR } R. ASHOK KUMAR } Counsel for Respondent *Asok Kumar*
2) ANANT MERTATHIA } Counsel for Petitioners *Mertathia*

ORDER

Counsel representing both the parties are present. Counsel for applicant in CA-69/2011 submitted his arguments. Counsel for respondents also submitted his arguments in part and sought time for filing case laws. At request time extended. Put up on 24.01.2017 at 10.30 A.M.

Mertathia
(Ch. Md. Sharief Tariq)
Member (Judicial)

Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)